

FORM A
PUBLIC ANNOUNCEMENT

[REGULATION 14 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
(VOLUNTARY LIQUIDATION PROCESS) REGULATIONS, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF [SHRI KARPAGA
VINAYAGAR MOVERS PRIVATE LIMITED]**

1.	Name Of Corporate Person	SHRI KARPAGA VINAYAGAR MOVERS PRIVATE LIMITED
2.	Date Of Incorporation Of Corporate Person	12.07.2005
3.	Authority Under Which Corporate Person Is Incorporated / Registered	ROC-Chennai
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U63090TN2005PTC056911
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	1/571, GST ROAD, VANDALUR CHENNAI - 600048
6.	Liquidation Commencement Date Of Corporate Person	15 th March 2023
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Shanmugakani Sarakumar 132-A, Rangarajapuram Main Road, NTR Street, Kodambakkam, Chennai - 600024. Email: saraskcsca@gmail.com Mobile: 9444011294 Registration Number : IBBI/IPA- 002/IP-N00265/2017-18/10778
8.	Last Date For Submission Of Claims	14 th April 2023

Notice is hereby given that the M/s. SHRI KARPAGA VINAYAGAR MOVERS PRIVATE LIMITED has commenced voluntary liquidation on 15th March, 2023.

The stakeholders of M/s. SHRI KARPAGA VINAYAGAR MOVERS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 14th April 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 16th March, 2023
Place: Chennai



Shanmugakani Saraskumar
Liquidator of the Company

REG NO: IBBI/IPA-002/IP-N00265/2017-18/10778